

HARYANA VIDHAN SABHA

II SESSION

BULLETIN NO. 13

Wednesday, the 25th March, 2015

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 25th March, 2015 from 10.00 A.M. to 1.22 P.M.)

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	6	-	-	23

The remaining Starred questions were deemed to have been answered and replied thereto were laid on the Table of the House.

(b) Unstarred: 4

II. WELCOME TO THE FORMER SPEAKER OF HARYANA VIDHAN SABHA AND UNION MINISTERS.

(i) During the Question Hour, the Speaker on behalf of the House, welcomed Shri Ashok Kumar Arora, former Speaker of Haryana Vidhan Sabha, who was sitting in the Speaker Gallery to witness the proceedings of the House.

(ii) During the Question Hour, the Education Minister on behalf of the House, welcomed Rao Inderjeet Singh and Chaudhary Birender Singh, Union Ministers who were sitting in the Speaker Gallery to witness the proceedings of the House. He also wished Chaudhary Birender Singh on his birthday.

III. RAISING OF VARIOUS MATTERS

Sh. Karan Singh Dalal, a member of the Indian National Congress Party raised the issue of Chief Minister's announcement made in the House yesterday and demanded the clarification of the Government.

The Chief Minister intervened and clarified the position in this matter. He also informed the House that Government of India had announced two

Mega Food Park in Sonipat and Panipat district. He also thanked to the Government of India for the same.

IV. CALLING ATTENTION MOTION AND STATEMENT THEREON

(i) The Speaker admitted the Calling Attention Notice No. 30 regarding harmful effects of Noise Pollution on Human beings and birds given notice of by Shri Karan Singh Dalal, M.L.A.

He asked him to read out his notice. He further asked the Minister concerned to make the statement thereafter.

Shri Karan Singh Dalal, M.L.A. read out his notice.

The Finance Minister made the statement thereon.

(ii) Shri Parminder Singh Dhull and five other M.L.As (Sarvshri Jaswinder Singh Sandhu, Zakir Hussain, Rajdeep Phogat, Ravinder Baliala and Balkaur Singh) had also given Adjournment Motion No. 1 regarding poor farmers to help them by giving bonus on the MSP of wheat in the State, which had been converted into Calling Attention Notice No. 39.

He further asked Shri Parminder Singh Dhull, M.L.A to read out his notice being the first signatory. Sarvshri Jaswinder Singh Sandhu, Zakir Hussain, Rajdeep Phogat, Ravinder Baliala and Balkaur Singh can also raised supplementaries. He further asked the Minister concerned to make the statement thereafter.

Shri Parminder Singh Dhull, M.L.A. read out his notice.

The Agriculture Minister made the statement thereon.

V. MOTION UNDER RULE 15

The Parliamentary Affairs Minister moved-

That the proceedings on the items of Business fixed for today be exempted at this day's sitting from the provisions of the Rule 'Sittings of the Assembly', indefinitely.

The motion was put and carried.

VI. MOTION UNDER RULE 16

The Parliamentary Affairs Minister moved-

That the Assembly at its rising this day shall stand adjourned sine die.

The motion was put and carried.

VII. PAPERS LAID ON THE TABLE OF THE HOUSE

The Parliamentary Affairs Minister laid papers from Sr. No. 1 to 8 on the table of the House

VIII. PRESENTATION OF REPORTS OF THE ASSEMBLY COMMITTEES.

The Speaker, with the permission of the House, permitted the Chairpersons of various Committees to present the reports of the Committees as under:-

- (i) The Chairperson (Smt. Seema Tirkha) of the Committee on Subordinate Legislation presented the Forty Third Report of the Committee on Subordinate Legislation for the year 2014-2015.
- (ii) The Chairperson (Dr. Abhe Singh Yadav) of the Committee on Public Accounts presented the Seventy First Report of the Committee on Public Accounts for the year 2014-2015 on the Reports of the Comptroller and Auditor General of India for the years ended 31st March, 2010 (Civil and Revenue Receipts).
- (iii) The Chairperson (Shri Jaswinder Singh Sandhu) of the Committee on Government Assurances presented the Forty Forth Report of the Committee on Government Assurances for the year 2014-15.
- (iv) The Chairperson (Smt.Santosh Chauhan Sarwan) of the Committee on Public Health, Irrigation, Power and Public Works (B&R) presented the Second report of the Committee on Public Health, Irrigation, Power and Public Works (B&R) for the Year 2014-15.

IX LEGISLATIVE BUSINESS

1. The Haryana Appropriation (No.1) Bill, 2015.

At 12.23 P.M., the Finance Minister introduced the Haryana Appropriation (No.1) Bill, 2015 and also moved-

That the Haryana Appropriation (No.1) Bill be taken into consideration at once.

Shri Karan Singh Dalal, a member from the Indian National Congress Party, spoke for 03 minutes.

The Finance Minister by way of reply, spoke for 2 minutes.

The motion was put and carried.

The Bill was then considered clause by clause.

Clause 2, Clause 3, the Schedule, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Finance Minister moved-

That the Bill be passed.

The motion was put and carried.

2. The Haryana Appropriation (No.2) Bill, 2015.

At 12.31 P.M., the Finance Minister introduced the Haryana Appropriation (No.2) Bill, 2015 and also moved-

That the Haryana Appropriation (No.2) Bill be taken into consideration at once.

Dr. Raghuvir Singh Kadian, a member from the Indian National Congress Party, spoke for 03 minutes.

The Finance Minister by way of reply, spoke for 1 minute.

The motion was put and carried.

The Bill was then considered clause by clause.

Clause 2, Clause 3, the Schedule, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Finance Minister moved-

That the Bill be passed.

The motion was put and carried.

3. The Indian Stamp (Haryana Amendment) Bill, 2015.

At 12.38 P.M., the Finance Minister introduced the Indian Stamp (Haryana Amendment) Bill, 2015 and also moved-

That the Indian Stamp (Haryana Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clause 2, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Finance Minister moved-

That the Bill be passed.

The motion was put and carried.

4. **The Haryana School Teachers Selection Board (Repealing) Bill, 2015.**

At 12.40 P.M., the Education Minister introduced the Haryana School Teachers Selection Board (Repealing) Bill, 2015.

Shri Karan Singh Dalal, M.L.A., moved-

That this resolution against repealing of the Haryana School Teachers Selection Board (Repealing) Ordinance, 2014 (Haryana Ordinance No. 9 of 2014).

The Education Minister moved -

That the Haryana School Teachers Selection Board (Repealing) Bill be taken into consideration at once.

Shri Karan Singh Dalal and Sh. Bhupinder Singh Hooda, members from the Indian National Congress Party, spoke for 06 minutes and for 1 minute, respectively.

Shri Abhey Singh Chautala, leader of the opposition, spoke for 1 minutes.

Shri Abey Singh Yadav, a member from Treasury Benches spoke for 2 minutes.

The Finance Minister also spoke for a while.

The Education Minister, by way of reply, spoke for 10 minutes.

The motion-

That this resolution against repealing of the Haryana School Teachers Selection Board (Repealing) Ordinance, 2014 (Haryana Ordinance No. 9 of 2014).

was put and lost.

Thereafter, the motion-

That the Haryana School Teachers Selection Board (Repealing) Bill be taken into consideration at once.

was put and carried.

The Bill was then considered clause by clause.

Clause 2, Clause 3, Clause 1, Enacting Formula and the Title were put one by one and carried.

The Education Minister moved-

That the Bill be passed.

The motion was put and carried.

X. THANKS BY THE CHIEF MINISTER/SPEAKER

Before sine die, Hon'ble Chief Minister and the Speaker thanked all the members of the House for their cooperation extended to them for the

smooth conducting of the proceedings of this House. He also thanked the Press representatives, Government Officers and the Officers/officials of Haryana Vidhan Sabha Secretariat for their cooperation extended to them during the present Session.

Shri Abhey Singh Chautala, Leader of the Opposition also thanked the Hon'ble Chief Minister and Speaker for the smooth functioning of the House.

Shri Bhupinder Singh Hooda, also thanked the Hon'ble Chief Minister and Speaker.

Shri Krishan Lal Panwar, Member from the panel of Chairpersons occupied the Chair from 11.31 A.M. to 12.01 P.M.

The Sabha then adjourned sine die.

CHANDIGARH
the 25th March, 2015.

SECRETARY